



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 മേയ് 9 9th May 2017	നമ്പർ } No. } 19
		1192 മേടം 26 26th Medam 1192	
		1939 വൈശാഖം 19 19th Vaisakha 1939	

PART I

Notifications and Orders issued by the Government

General Administration Department

II

General Administration (Strictly Confidential)

No. 6/SC2/2017/GA(SC).

NOTIFICATIONS

Thiruvananthapuram, 12th April 2017.

I

No. 6/SC2/2017/GA(SC).

Thiruvananthapuram, 12th April 2017.

Mr. Justice Navaniti Prasad Singh, who was appointed to perform the duties of the office of the Chief Justice of the Kerala High Court as per Government of India Notification No. K-13024/01/2017-US.I dated 10-3-2017 was duly sworn in and assumed charge as such on the forenoon of 20-3-2017.

Mr. Justice Antony Dominic, who was appointed to perform the duties of the office of the Chief Justice of the Kerala High Court as per Government of India Notification No. K-11019/01/2017-US.II dated 15-3-2017, relinquished charge of the Acting Chief Justice of the High Court of Kerala on the forenoon of 20-3-2017.

By order of the Governor,

NALINI NETTO,
Chief Secretary.